

b

ITEM NO.54

COURT NO.6

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 4568/2015

(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 17/06/2014

IN ITA NO. 557/2008 PASSED BY THE HIGH COURT OF KARNATAKA CIRCUIT
BENCH AT DHARWAD)

COMMISSIONER OF INCOME TAX

PETITIONER(S)

VERSUS

KARNATAKA INDUSTRIAL AREA, DEVELOPMENT BOARD.

RESPONDENT(S)

(WITH INTERIM RELIEF AND OFFICE REPORT)

(FOR FINAL DISPOSAL)

WITH

SLP(C) NO. 19422/2015

(WITH OFFICE REPORT)

(FOR FINAL DISPOSAL)

Date : 07/11/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Abhinav Mukherji, Adv.

Ms. Diksha Rai, Adv.

Mrs. Anil Katiyar, Adv.

For Respondent(s) Mr. Chaitanyaa, Adv.

Mr. Senthil Jagadeesan, Adv.

Mr. Govind Manoharan, Adv.

Ms. Shruti Iyer, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters on Friday i.e. 11 th

November, 2016.

[VINOD LAKHINA]

COURT MASTER [ASHA SONI]

COURT MASTER